

(B)

CCP No. 111/02

in

O.A. No. 1790/92

30.01.03

Hon' Mr. Justice R.R.K. Trivedi, U.C.

Hon' Maj Gen. K.K. Srivastava, A.M.

Shri S. Dwivedi, Counsel for the applicant
and Km. Renu Singh, holding brief of Shri A.K. Gaur,
Counsel for the respondents.

M.A. No. 241/03 is for recalling of the
order by which contempt application was
dismissed ~~for~~^{after} hearing counsel for the respondents.
We do not find any good ground to recall
of ~~this~~^{the} order; application is rejected.

Am.

V.C.

(Nee lam)